

Majestic Hotels Limited

Date of Commencement of CIRP
List of Creditors as on

03-Jul-24
10-Jun-26

Annexure 3

List of secured financial creditors (other than financial creditors belonging to any class of creditors)														
(Amount in ₹)														
Sl. No.	Name of creditor	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?						% voting share in CoC
1	Omkara Asset Reconstruction Private Limited	20.07.2024	₹ 19,72,77,84,408.00	₹ 18,07,85,40,294.00	Secured Financial Creditor	₹ 18,07,85,40,294.00	₹ 6,40,03,40,368.00	No	99.85%	-	-	₹ 1,64,92,44,114.00	-	Refer Note 1 & 2
Total			₹ 19,72,77,84,408.00	₹ 18,07,85,40,294.00		₹ 18,07,85,40,294.00	₹ 6,40,03,40,368.00		99.85%	-	-	₹ 1,64,92,44,114.00	-	

Note 1: The claim of Rs. 1,64,92,44,114 is not admitted due to difference in the rate of interest on term loan from TFCI and Optionally Fully Convertible Debentures issued to IFCI/TFCI.

Note 2: UV Asset Reconstruction Company Limited has assigned its debt to Omkara Asset Reconstruction Private Limited. The documents regarding the assignment of debt in this regard have been taken on record by the Hon'ble National Company Law Tribunal, Chandigarh Bench vide order dated 02.03.2026 by allowing the application bearing I.A. no. 208 of 2026 in C.P. (IB)/180/CH/2022.